

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 31.01.2019 (THURSDAY)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 239 of 2018	Lakshmirattan Cotton Mills Company Ltd. Vs. Union of India, Ministry of Corporate Affairs &Anr.	Rahul Singh	Prema Priyadarshini

For Directions

2.	Comp. App. (AT) No. 256 of 2018	Amritsar Swadeshi Woolen Mills Pvt. Ltd. Vs. Vinod Krishan Khanna &Ors.	Nidhi Mohan Parashar	P.K. Mittal
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For Hearing (Part Heard)

3.	Comp. App. (AT) No. 320 of 2018	CADS Software India Pvt. Ltd. & Anr. Vs. K.K. Jagdish & Ors.	Chitranshul A. Sinha	Rana Mukerjee
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For Hearing

4.	Comp. App. (AT) No. 331 of 2018	Nelakuditi Hari Krishan Vs. VijayaGayathri Cold Storage Pvt. Ltd. & Ors.	MithunShashank	P. Nagesh
5.	Comp. App. (AT) No. 354 of 2018	Your Own Green Area Creations Pvt. Ltd. Vs. Registrar of Companies, New Delhi	Jyoti Rana	Vijay Chandra Joshi
6.	Comp. App. (AT) No. 355 of 2018	Science Pyramid Publications Pvt. Ltd. Vs. Registrar of Companies, Delhi & Haryana, New Delhi	Karanveer Jindal	Vijay Chandra Joshi

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By Order
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Registrar